

①
O A No. 1020 of 1993

① Dated: 10.8.1993

Hon'ble Mr. A K Sinha, J M

Hon'ble Mr. B K Singh A M

None for the parties. Adjourned. Lis
this case for admission/hearing on 23.9.1993.

[Signature]
A M

[Signature]
J M

② 23.9.93

Hon. Mr. Mahavir-Din, J M

Hon. Mr. S Das Gupta, A M

Sri Visendra Kumar learned
Counsel for the applicant
has stated that the applicant
does not want to press this
application.

Accordingly, the application
is dismissed as not pressed.

[Signature]
A M

[Signature]
J M